

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 320/GT/2013**  
**with**  
**Petition No. 208/GT/2014**

**Coram:**  
**Shri Gireesh B. Pradhan, Chairperson**  
**Shri A. K. Singhal, Member**  
**Shri A.S. Bakshi, Member**

**Date of Order : 16.10.2015**

**IN THE MATTER OF**

Corrigendum to order dated 26.8.2015

**In the matter of**

**Petition No. 320/GT/2013**

Revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period from 1.4.2009 to 31.3.2014 after truing-up exercise based on actual additional capital expenditure for the years 2009-12 and projected additional capital expenditure for the period 2012-14.

**And in the matter of**

**Petition No. 208/GT/2014**

Revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period from 1.4.2009 to 31.3.2014 after truing-up exercise based on actual additional capital expenditure incurred for the period 2009-14.

**And**

**In the matter of**

NTPC Limited,  
Core-7, Scope Complex, 7,  
Institutional Area, Lodhi Road,  
New Delhi -110003

...**Petitioner**

**Vs**

1. Transmission Corporation of Andhra Pradesh Limited
2. Andhra Pradesh Eastern Power Distribution Company Ltd.
3. Andhra Pradesh Southern Power Distribution Company Ltd.
4. Andhra Pradesh Northern Power Distribution Company Ltd.
5. Andhra Pradesh Central Power Distribution Company Ltd.



6. Tamil Nadu Generation and Distribution Corporation Ltd.
7. Power Company of Karnataka Ltd,
8. Bangalore Electricity Supply Company
9. Mangalore Electricity Supply Company Paradigm Plaza,
10. Chamundeshwari Electricity Supply Corporation
11. Gulbarga Electricity Supply Corporation
12. Hubli Electricity Supply Company
13. Kerala State Electricity Board
14. Electricity Department,
15. Grid Corporation of Orissa Ltd.

...Respondents

### Corrigendum

The petitioner, NTPC has filed Petition No. 320/GT/2013, NTPC for revision of the tariff determined by order dated 28.5.2013 in Petition No. 269/2009 in respect of Talcher Super Thermal Power Station, Stage-II (2000 MW) (the generating station) for the period 2009-14, after truing-up exercise based on the actual additional capital expenditure incurred for the period 2009-12 and the projected additional capital expenditure for 2012-14 and Petition No. 208/GT/2014 for revision of tariff in respect of the generating station for the period 2009-14 after truing-up in accordance with the proviso to Regulation 6(1) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

2. In these petitions, the Commission by common order dated 26.8.2015 had revised the annual fixed charges for the period 2009-14.

3. Certain inadvertent arithmetical errors have crept in computation of Cumulative Depreciation adjustment corresponding to decapitalization and the same is rectified by this order.



4. Accordingly, the table under Para 58 of the order dated 26.8.1015 shall stand substituted as under:

	(₹ in lakh)				
	2009-10	2010-11	2011-12	2012-13	2013-14
Opening Capital Cost	496946.86	498187.69	500571.30	503990.61	512678.89
Add: Additional Capital Expenditure	1240.83	2383.61	3419.31	8688.28	16265.06
Closing Capital Cost	498187.69	500571.30	503990.61	512678.89	528943.95
Average Capital Cost	497567.28	499379.49	502280.95	508334.75	520811.42
Depreciable value @ 90%	447639.18	449270.18	451809.43	457181.86	468203.88
Remaining useful life at the beginning of the year	20.29	19.29	18.29	17.29	16.29
Balance depreciable value	286508.26	262109.30	238709.14	218087.64	202275.47
<b>Depreciation (annualized)</b>	<b>25818.16</b>	<b>25896.01</b>	<b>26030.01</b>	<b>26334.14</b>	<b>26990.51</b>
Cumulative depreciation at the end	186949.08	213056.88	239126.78	265428.36	292918.92
Less: Cumulative depreciation adjustment on account of de-capitalization	26.61	47.26	94.05	146.78	222.95
Add: Cumulative depreciation adjusted on account of discharges out of un-discharged liabilities deducted as on 1.4.2009	238.40	87.14	61.49	646.83	5097.01
<b>Cumulative depreciation (at the end of the period)</b>	<b>187160.87</b>	<b>213096.77</b>	<b>239094.22</b>	<b>265928.41</b>	<b>297792.98</b>

5. All other terms of the order remain unchanged.

**-Sd/-**  
**(A.S. Bakshi)**  
**Member**

**-Sd/-**  
**(A.K. Singhal)**  
**Member**

**-Sd/-**  
**(Gireesh B. Pradhan)**  
**Chairperson**

